

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 849 /Confdl. /2016  
I-8-6/2001 (Pt. III)

Bilaspur, dated 07/12 /2016

Copy of order/endt. No. 2456/1028/XXI-B/C.G./2016 dated 06.12.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.

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- (16) Dr. Sumit Kumar Soni, V Civil Judge Class-II, Jagdalpur for information and compliance. He is directed to take charge of his new assignment immediately.
- (17) District & Sessions Judge, Bilaspur/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Durg/ Rajnandgaon/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Raigarh/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba/ Raipur/Janjgir-Champa/ Mahasamund/ Kabirdham (Kawardha)/ Balod/ Koriya (Baikunthpur)/ for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing/ Juvenile Justice Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,**  
**MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

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**//ORDER//**

**Raipur, dated 06.12.2016**

**F. No. 2456/1028/XXI-B/C.G./16.** In compliance of Memo No. 847/I-8-6/2001(Pt.III)/Confdl./2016 Bilaspur, dated 06<sup>th</sup> December, 2016 and, on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Dr. Sumit Kumar Soni, Member of Lower Judicial Service and presently posted as V Civil Judge Class-II, Jagdalpur from the High Court of Chhattisgarh, places him under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints him as Secretary, District Legal Services Authority, Jagdalpur on deputation from the date he assumes charge of his office.

**By order and in the name of the  
Governor of Chhattisgarh,**

**(Ravishankar Sharma)**  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Endt.No. 2456 /1028/XXI-B/C.G./16. Raipur, dated 06.12.2016**

**Copy forwarded to,-**

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 847/I-8-6/2001(Pt.III)/Confdl./2016 Bilaspur, dated 06<sup>th</sup> December, 2016.
  2. Accountant General, Chhattisgarh, Raipur,
  3. District & Sessions Judge, Jagdalpur.
  4. Dr Sumit Kumar Soni, V Civil Judge Class-II, Jagdalpur
  5. Private Secretary to Hon'ble Law Minister Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
  6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
  7. Deputy Director, Govt. Regional Printing Press, Indrawati Bhawan Naya Raipur, for publication in the forthcoming Gazettees (Extra Ordinary),
- for information and necessary action.

**(A.K. Singhal)**  
Additional Secretary

Government of Chhattisgarh  
Law and Legislative Affairs Department

A.R. (C.A.)  
6/12/16